

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1512
ANSWERED ON:18.11.2010
DE RECOGNITION OF LAW SCHOOLS
Pal Shri Jagdambika

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Bar Council of India has de-recognized certain law schools in the country and has given notices to certain other law schools;
- (b) if so, the details of such institutions alongwith the grounds for their de-recognition;
- (c) the number of institutions are Government-run;
- (d) the number of students are likely to be effected by this decision; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (e): The information is being collected and will be laid on the Table of the House.